1	2	3	4	5	6	7
6.	Nagaland	released	Nil	6.95	2.73	Nil
		utilized	Nil	6.42	1.29	0.77
7.	Sikkim	released	Nil	15.76	29.96	Nil
		utilized	1.71	15.64	25.10	7.56
8.	Tripura	released	Nil	7.71	2.98	Nil
		utilized	Nil	1.84	3.24	3.19

^{*}The funds released as given in the table above are upto 8.11.2010. The funds utilized as given above in respect of Assam are upto October, 2010 and the utilization in respect of other States is upto September, 2010. The funds utilized by the States also include the State share.

(ii) Funds released for flood control projects by North East Council (NEC) and utilization by the States.

(Figures in Rs. Crore)

Sl.	Name of the	Funds	Year	Year	Year	Current Year
No.	State		2007-08	2008-09	2009-10	2010-11
1.	Arunachal	released	6.929	1.50	2.70	5.086
	Pradesh	utilized	5.275	1.50	2.30	0.80
2.	Assam	released	1.475	2.25	Nil	1.00
		utilized	1.475	1.25	Nil	Nil
3:	Manipur	released	Nil	Nil	0.554	1.18
		utilized	Nil	Nil	0.50	0.50
4.	Sikkim	released	1.10	0.70	0.65	1.20
		utilized	1.10	0.70	0.65	Nil

National Water Security Commission

2612. SHRIMATI GUNDU SUDHARANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Ministry has ever felt the need to have National Water Security Commission to go into the suggestions/recommendations made by various agencies;

- (b) if so, the details thereof; and
- (c) if not, the reasons thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) Growing need for addressing the issues related to water security have been duly recognized by the Government. The Government promotes various measures for sustainable development and efficient management of water resources and several schemes/programmes have been taken up in this regard. There are two apex organizations namely, Central Water Commission and Central Ground Water Board at central level which address the various issues related to sustainable development and efficient management of water resources. At present there is no specific proposal for setting up of "National Water Security Commission".

Roof top rainwater harvesting

2613. SHRI ANIL MADHAV DAVE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the measures taken in Delhi and capitals of all States/Union territories for roof top rain water harvesting systems; and
- (b) whether there has been an increase in ground water levels during last ten years in any of these cities?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Central Ground Water Board under Ministry of Water Resources has implemented demonstrative projects on rain water harvesting and artificial recharge under the Central Sector scheme of 'Study of recharge to ground water' during Eighth and Ninth Plan periods under which a total of 233 roof top rain water harvesting structures were constructed in different parts of the country. Out of these, 222 structures were constructed in capitals of States/Union Territories including 72 structures in NCT Delhi. During the Eleventh Plan, roof top rain water harvesting structures are being constructed in the States/UT of Andhra Pradesh, Arunachal Pradesh, Chandigarh, Kerala and Tamil Nadu. The Board has also rendered technical guidance to Central Public Works Department for installation of roof top rain water harvesting structures in various Government buildings located in NCT, Delhi. Other initiatives undertaken by the Government in this direction are as follows:-

- Central Ground Water Authority (CGWA) has issued public notice to all the Residential Group Housing Societies/Institutions/Schools/Hotels/Industrial Establishments falling in the over-exploited and critical areas (Except in the water logged areas) in the country to adopt Roof Top Rain Water harvesting systems in their premises.
- CGWA has issued directions to Heads of Central Road Research Institute,
 National Highway Authority of India, Central Public Works Department,